THE MINISTER OF STATE IN TH» MINISTRY OF HOME AFFAIRS (SHM NIHAR RANJAN L ASK AR): The Committee is to go into the grievances voiged by some sections of the Muslim Community and take effeative steps to redress them.

Jtategrated tribal development project

- *IM*). SHRI GAYA CHAND BHUTAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what is the number of Inte-jgrat-vi Tribal Development Projects functioning in the country;
- (b> whether these Projects are mani' ed by suitable officers; and
 - (c) if so, what are the details there if?

TUB MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) There are 181 Integrated Tribal Development Projects (ITDPs) functioning in 17 States and two Union Territories comprising of the tribal sub-Wan States and Union Territories.

(b> and (c) The projects are gene tally manned by Class I Officers of State Civil Services drawn from vari* developmental departments including tribal development/social welfare. In certain States, officers of Indinn Administrative Service cadre are nlso posted as ITDP offi...?? is in the Mates of Manipur, Madhya Pradesh, Orissa. These officers have genenlly, delegated financial

and administrative powers which are reviewed from time to time to effect further improvement.

SC/ST families to be brought above poverty line

- 1931. SHRI GAYA CHAND BHU-YAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what is the targeted number of Scheduled Castes/Scheduled Tribes families to be brought above poverty line, State-wise, during the Sixth Five Year Plan;
- (b) what is the number of families brought above the poverty line during the last three years; and
- (c) what is the procedure to assess the number of families which have been brought above poverty line, and whether information in this regard is based on the reports sent by the State Governments and whether there is any system to check the reliability of the information received?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) The required informations are given in the two statements placed below.

(c) Ministry of Home Affairs have issued the guidelines to the State Governments as to how to assess the number of families who are being brought above the poverty line. The reports received from the State Governments in this regard are being reviewed periodically by the Planning Commission and also by the Ministry of Home Affairs.